

**F.No. Z-16019/07/2019-Estt/
NATIONAL HUMAN RIGHTS COMMISSION
(Establishment Section)
Manavadhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi – 110023**

Dated, 22nd January, 2020

NOTICE

Sub:- List of short listed candidates for a personal interview scheduled on **23.01.2020 at 03.00 PM (20 candidates)** and **24.01.2020 at 10.00 AM (30 candidates)** for engagement of Junior Legal & Research Consultants on short term contract basis in the Commission.

In continuation to the Commission's notification of even number dated **6th November, 2019** inviting applications for engagement as Junior Legal and Research Consultants on short term contract basis, a list of short listed candidates for the personal interview scheduled to be held at Commission's above address on **23.01.2020 at 03.00 PM (20 candidates)** and **24.01.2020 at 10.00 AM (30 candidates)** is at **Annexure-I and Annexure-II**. Candidates scored **70% and above marks** in LLB have been shortlisted for the interview.

2. The short listed candidates shall be required to bring following original documents along with one self attested photocopy while attending the interview. (i) Identity Card (Pan Card/Adhar Card/Election ID Card/DL etc.), (ii) certificate showing date of birth, (iii) LLB final mark list showing percentage of marks and (iv) LLB Degree Certificate. Wherever CGPA/CPI/FGPA grades are mentioned in the mark sheets, documentary proof of norms adopted by the Institute/University to convert CGPA/CPI/FGPA to percentage needs to be submitted. The onus to submit documentary proof of obtaining marks 70% & above in LLB shall be with the candidates and those candidates who do not furnish the same or do not have final mark sheets and Degree certificates need not come to the interview as they shall not be allowed to attend the same.

3. The shortlisted candidates are requested to report at the above address **half an hour before the scheduled time** of interview on **23.01.2020 and 24.01.2020**. No separate call letters shall be sent to the short listed candidates.

4. Attending the personal interview shall not confer any right for appointment as Junior Legal and Research Consultants on short term contract basis in the Commission.

5. Kindly note that no TA/DA will be paid by the Commission for attending the interview.

Encl: Annexure-I & II.


(Sanjay Kumar)
Under Secretary (GA/Estt)
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ANNEXURE-I

**LIST OF 20 SHORT LISTED CANDIDATES FOR THE INTERVIEW
SCHEDULED ON 23rd JANUARY, 2020 (THURSDAY) AT 03.00 P.M.
FOR ENGAGEMENT OF JUNIOR LEGAL & RESEARCH CONSULTANTS
ON SHORT TERM CONTRACT BASIS**

Sr.No.	Name (Ms./Shri)
1	Ayushi Raj
2	Ritu Maity
3	Aditi Arora
4	Surashiya
5	Rishabh Singh
6	Dolvi Oswal
7	Mona Bhatt
8	Krishna Kant Soni
9	Himani Singh
10	Shreya Yadav
11	Malika Chhikara
12	Samridhi Sikha Das
13	Shabana
14	Priyanka
15	Gracy Jandu
16	Sakshi Vats
17	Poornika Singh Pawar
18	Aman Gupta
19	Karan Chadha
20	Meghna Sharma

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ANNEXURE-II

LIST OF 30 SHORT LISTED CANDIDATES FOR THE INTERVIEW
SCHEDULED ON 24th JANUARY, 2020 (FRIDAY) AT 10.00 A.M.
FOR ENGAGEMENT OF JUNIOR LEGAL & RESEARCH CONSULTANTS
ON SHORT TERM CONTRACT BASIS

Sr.No.	Name (Ms./Shri)
1	Neha
2	Prerna Baheti
3	Shubhangi Srivastava
4	Surya Sundaresan
5	Dyuti Rikhi
6	Anjali
7	Shruthi Srinivasan
8	Mukula Sharma
9	Yoshita Arora
10	Ruchika Jain
11	Nainsy Chauhan
12	Manmita Chopra
13	Saumya Bajpai
14	Pranav Arora
15	Rajat Bhatia
16	V. Hema
17	Karishma Deep
18	Nidhi Bansal
19	Anima Anjuri
20	Neha Anand
21	Shweta Singh
22	Sanya Kaushal
23	Chitra Agrawal
24	Sonakshi Singh
25	Komal Preet Kaur
26	Unnati Singh
27	Rachiyta Jain
28	Jayanti Bhayana
29	Tanvi Goyal
30	Devesh Saxena

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